

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3642
ANSWERED ON 10.08.2023**

ELECTRICITY CONNECTIONS UNDER SAUBHAGYA YOJANA

†3642. SHRIMATI JYOTSNA CHARANDAS MAHANT:

**Will the Minister of POWER
be pleased to state:**

- (a) the current status of electricity connections in all poor households in rural and urban areas of the country under Pradhan Mantri Sahaj Bijli Har Ghar Yojana-SAUBHAGYA;**
- (b) the total number of households benefited under the said yojana in Korba Lok Sabha Constituency of Chhattisgarh, district-wise;**
- (c) the details of the funds allocated and its actual utilisation under the said yojana during the last three years; and**
- (d) whether 24X7 power supply has been ensured by the Government in all the urban and rural areas of the country and if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification, by providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. Under the aegis of Saubhagya, as on 31.03.2019, all willing households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connection. This was also sanctioned. All these seven States had reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021.

Thereafter, the States reported that some households remained to be electrified, against which, States reported electrification of 4.43 lakh households. Accordingly, a total 2.86 crore households have been electrified. The scheme stands closed on 31.03.2022. As per the SAUBHAGYA portal, a total of 29 States/UTs participated during scheme period. The State-wise details of Household electrification in the Country under SAUBHAGYA are as per Annexure-I.

(b) : Total number of households benefitted since launch of Saubhagya scheme including additional households electrified under DDUGJY in Korba Lok Sabha Constituency (covering Korba, Koriya, Gaurela-Pendra-Marwahi* areas) of Chhattisgarh, district-wise is as follows:

District	No of Households electrified from 11.10.2017 to 31.03.2019 as per Saubhagya Portal	Additional households covered under Saubhagya 01.04.2019 to 31.03.2021	Addl. Households electrified under DDUGJY during 2021-22
Korba	30278	1004	0
Koriya	23590	1507	187
Bilaspur*	51156	0	0

*Gaurela-Pendra-Marwahi district was carved out of Bilaspur district and inaugurated in February, 2020.

(c) : There was no upfront allocation of funds for any State/District under Saubhagya scheme. Funds were released for sanctioned projects in instalments based on the reported utilization of the funds released in the previous instalments and fulfilment of stipulated conditions. The details of the grant disbursed and utilized under Saubhagya during the last three years is at Annexure-II.

(d) : Electricity is a concurrent subject and supply/distribution of electricity to all consumers of urban and rural areas falls primarily under the purview of the respective State Governments and/or State Power Utilities. Government of India supplements the efforts of the States through its various schemes to help them to achieve the objective of providing uninterrupted power supply to all households.

For 24x7 power supply, all the States and the Union Territories (UTs) have signed MoUs with the Central Government w.e.f. 1st April, 2019 onwards. Many States and UTs claim to supply 24x7 power other than the planned outages and interruptions due to unforeseen events. In this regard, Government of India vide notification dated 31.12.2020 notified the Electricity (Rights of Consumers) Rules, 2020 which mandates 24x7 power supply to all consumers by the distribution licensee.

**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3642
ANSWERED IN THE LOK SABHA ON 10.08.2023**

State-wise electrification of households since launch of Saubhagya Scheme including Additional Households achievement under DDUGJY							
Sl. No.	Name of the State/UT	No. of Households electrified from 11.10.2017 to 31.03.2019 as per Saubhagya Portal	Additional Sanction allowed under Saubhagya		Further Additional Households sanctioned under DDUGJY		Grand Total (A+B)
			No. of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021 (A)	Households Sanctioned during 2021-22	Households electrified (as on 31.03.2022) (B)	
1	Andhra Pradesh*	181,930	0	181,930			181,930
2	Arunachal Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	1,745,149	200,000	1,945,149	480249	381507	2,326,656
4	Bihar	3,259,041	0	3,259,041			3,259,041
5	Chhattisgarh	749,397	40,394	789,791	21981	2577	792,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu & Kashmir	377,045	0	377,045			377,045
10	Jharkhand	1,530,708	200,000	1,730,708			1,730,708
11	Karnataka	356,974	26,824	383,798			383,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	1,984,264	0	1,984,264	99722	0	1,984,264
14	Maharashtra	1,517,922	0	1,517,922			1,517,922
15	Manipur	102,748	5,367	108,115	21135	0	108,115
16	Meghalaya	199,839	0	199,839	420	401	200,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	132,507	0	132,507	7009	7009	139,516
19	Odisha	2,452,444	0	2,452,444			2,452,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan	1,862,736	212,786	2,075,522	210843	52206	2,127,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	515,084	0	515,084			515,084
26	Tripura	139,090	0	139,090			139,090
27	Uttar Pradesh	7,980,568	1,200,003	9,180,571	334652	0	9,180,571
28	Uttarakhand	248,751	0	248,751			248,751
29	West Bengal	732,290	0	732,290			732,290
	Total	26,284,350	1,885,374	28,169,724	1,183,870	443,700	28,613,424

*Electrified prior to Saubhagya and not funded under Saubhagya

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3642 ANSWERED IN THE LOK SABHA ON 10.08.2023**

State-wise Grant disbursed and utilized under Saubhagya Scheme during the financial year 2020-21 to 2022-23.**(Rs. in crore)**

Sl. No.	Name of the State/UT	Grant disbursed and utilized				
		2020-21	2021-22	2022-23	Total	Funds Utilised by the States
1	Arunachal Pradesh	0	7	0	7	7
2	Assam	118	21	0	139	139
3	Bihar	17	24	0	41	41
4	Chhattisgarh	42	43	0	85	85
5	Haryana	0	5	0	5	5
6	Himachal Pradesh	0	0	0	-	-
7	J&K	0	0	0	-	-
8	Jharkhand	60	68	0	128	128
9	Karnataka	0	9	0	9	9
10	Kerala	13	12	0	25	25
11	Ladakh	0	0	0	-	-
12	Madhya Pradesh	6	140	0	146	146
13	Maharashtra	0	20	0	20	20
14	Manipur	12	5	0	17	17
15	Meghalaya	1	19	0	20	2
16	Mizoram	6	1	0	7	7
17	Nagaland	0	15	0	15	15
18	Orissa	0	78	0	78	78
19	Punjab	0	0	0	1	1
20	Rajasthan	101	24	0	125	125
21	Sikkim	1	0	0	1	1
22	Telangana	0	1	0	1	1
23	Tripura	0	22	0	22	22
24	Uttar Pradesh	52	350	0	402	402
25	Uttarakhand	1	6	0	7	7
26	West Bengal	16	46	0	62	62
	Total	448	915	0	1,363	1,345

Note: Saubhagya scheme was launched in October, 2017
